

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO.2119
TO BE ANSWERED ON 29TH NOVEMBER, 2016

SUSTAINABLE LIVELIHOOD TO FISHERMEN

2119. SHRI V. ELUMALAI :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to state:

- (a) the details of the schemes implemented by the Government for poor fishermen who do not have own fishing boats;
- (b) the other schemes implemented by the Government to provide sustainable livelihood to poor fishermen of the country; and
- (c) the details of the financial assistance provided by the Government to the fishermen under the schemes during the last three years and the current year, State-wise?

ANSWER

**THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI SUDARSHAN BHAGAT)**

(a): The Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare is implementing the Central Plan Scheme on 'Blue Revolution: Integrated Development and Management of Fisheries' with 'National Scheme of Welfare of Fishermen' as one of the components. The National Scheme of Welfare of Fishermen provides financial assistance to fishers during the lean fishing season/fishing ban period especially for fishermen who do not have their own fishing boats. In addition, financial assistance is also provided for construction of houses for fishers and creation of other basic amenities such as drinking water facility & community halls. Besides, insurance coverage for fishers is also provided under the scheme.

(b) : The scheme also aims for an integrated development and management of the fisheries sector covering inland fisheries, aquaculture, marine fisheries, mariculture, cage/pen culture and creation of fisheries infrastructure through central financial assistance towards sustainable livelihood to fishermen. The scheme has various broad components namely, (i) Development of Inland Fisheries and Aquaculture, (ii) Development of Marine Fisheries, Infrastructure and Post Harvest Operations, (iii) National Fisheries Development Board (NFDB) and its activities (iv) National Scheme of Welfare of Fishermen, (v) Strengthening of Database and Geographical Information System of the Fisheries Sector and (vi) Monitoring, Control and Surveillance (MCS) and other need based interventions.

(c): The central financial assistance is provided to the State Governments/UTs for onward transfer to the eligible fishermen as per the provisions of the scheme. State-wise details of financial assistance provided by the DADF under the three components of the scheme namely National Scheme of Welfare of Fishermen, Development of Marine Fisheries, Infrastructure and Post Harvest Operations and National Fisheries Development Board which have direct bearing on livelihood activities of fishermen during the last three years and the current year are furnished at Annexure.

Annexure

Statement referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2119 put in by Shri V. Elumalai, MP(LS)-State-wise details of funds released by DADF under various schemes to fishermen during the last three years and current financial year

(Rs. in lakh)

S.No.	Name of the State/ Organisation	Financial Year			
		2013-14	2014-15	2015-16	2016-17 (as on 25.11.2016)
1	Andhra Pradesh*	504.70	1.00	487.50	0.00
2	Arunachal Pradesh	0.00	0.00	52.00	0.00
3	Assam	27.00	0.00	0.00	81.20
4	Bihar	0.00	153.15	90.00	0.00
5	Chhattisgarh	148.00	137.58	228.24	100.00
6	Daman & Diu	0.00	7.50	21.77	0.00
7	Goa	32.86	249.65	45.82	118.94
8	Gujarat	57.38	110.58	164.38	111.35
9	Haryana	0.00	5.71	12.50	0.00
10	Himachal Pradesh	16.36	25.34	77.73	40.74
11	Jammu & Kashmir	51.50	0.00	49.88	0.00
12	Jharkhand	178.60	181.79	375.00	125.10
13	Karnataka	196.46	277.88	448.45	115.00
14	Kerala	997.80	348.95	1266.71	150.00
15	Lakshadweep	0.56	0.00	0.00	0.00
16	Maharashtra	1.50	0.00	38.72	197.72
17	Madhya Pradesh	204.44	156.49	195.35	71.42
18	Manipur	40.50	70.15	0.00	0.00
19	Mizoram	263.25	101.72	121.00	120.50
20	Nagaland	489.00	485.00	187.46	0.00
21	Orissa	622.33	259.40	226.23	118.60
22	Pondicherry	335.43	100.00	332.29	100.10
23	Rajasthan	15.12	18.40	14.21	0.00
24	Tamil Nadu	458.60	1996.13	847.07	40.30
25	Telangana	0.00	283.47	9.69	0.00
26	Tripura	60.43	43.13	139.54	0.00
27	Uttar Pradesh	356.95	120.60	122.63	181.55
28	Uttarakhand	0.00	31.35	0.00	0.00
29	West Bengal	0.00	180.88	161.69	0.00
30	A&N Islands	0.00	21.40	249.00	27.50
31	FISHCOPFED**	600.00	786.57	694.75	0.00
	TOTAL	5658.77	6153.81	6659.61	1700.02

* For the year 2013-14, the figures of funds released includes for both Andhra Pradesh and Telangana

** FISHCOPFED: National Federation of Fishermens Cooperatives Limited. Funds are released to FISHCOPFED for providing insurance cover to fishers of various States (except Kerala & West Bengal) and Union Territories